>

Title : Shri Basudeb Acharia called the attention of the Minister of Chemicals and Fertilizers to the situation arising out of shortage of fertilizers and seeds in the country and steps taken by the Government in this regard.

SHRI BASU DEB ACHARIA (BANKURA): Madam, I call the attention of the Minister of Chemicals and Fertilizers to the following matter of urgent public importance and request that he may make a statement thereon:

> "Situation arising out of shortage of fertilizers and seeds in the country and steps taken by the Government in this regard."

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, the availability of fertilizers in the country in the current year is comfortable. During Kharif 2009, sufficient quantities of fertilizers were made available by the Department in various parts of the country...(*Interruptions*)

SHRI BASU DEB ACHARIA : Madam, where is the Cabinet Minister? It is a very important issue. The Cabinet Minister should remain present in the House and he should make a statement...(*Interruptions*)

MADAM SPEAKER: Please take your seat.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : Madam, it is a very important matter...(*Interruptions*)

MADAM SPEAKER: Let the Minister make his statement. Please take your seat.

...(*Interruptions*)

MADAM SPEAKER: There is a collective responsibility of the Cabinet.

...(*Interruptions*)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Madam, we want the Cabinet Minister to make the statement...(*Interruptions*) Fertilizer is a very important issue...(*Interruptions*)

श्री रामकिशुन (चन्दौली): महोदया, खाद और बीज की बहुत कमी है।...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। यह बहुत महत्वपूर्ण विषय है।

â€¦(व्यवधान)

SHRI ANANTH KUMAR : Therefore, we want the Cabinet Minister to make the statement...(*Interruptions*)

MADAM SPEAKER: The Minister is making the statement. Please take your seat.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : The Cabinet Minister should come...(*Interruptions*)

SHRI ANANTH KUMAR : Why is the Cabinet Minister not present in the House?...(*Interruptions*)

SHRI T.R. BAALU (SRIPERUMBUDUR): There is no rule. They should read the Rule Book...(*Interruptions*)

SHRI BASU DEB ACHARIA : On such an important issue, the Cabinet Minister should be present...(*Interruptions*)

MADAM SPEAKER: All this will not go on record.

*(Interruptions) â€¦**

MADAM SPEAKER: Shri Acharia and Shri Ananth Kumar Ji, you know about the collective responsibility of the Cabinet. The Minister is replying.

...(*Interruptions*)

MADAM SPEAKER: Please take your seats. Let us proceed with the Calling Attention. It is something very important.

...(*Interruptions*)

MADAM SPEAKER: Shri Acharia, let us proceed with the Calling Attention.

...(*Interruptions*)

---

* Not recorded.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Let the hon. Minister reply to this, please...(*Interruptions*)

अध्यक्ष महोदया : कृपया आप बैठ जाइए।

â€¦(व्यवधान)

अध्यक्ष महोदया : यह किसानों का बहुत महत्वपूर्ण मुद्दा है। जैसा मैंने अभी कहा यह कलेक्टिव रिस्पांसिबिलिटी ऑफ कैबिनेट है। मंत्री महोदय स्टेटमेंट दे रहे हैं, वे इस स्टेटमेंट को देने के लिए पूरी तरह से सक्षम हैं। आप इस बात को समाप्त कीजिए ताकि हम कॉलिंग अटैंशन के संबंध में आगे बात करें।

â€¦(व्यवधान)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam Speaker, he is an ex-Minister...(*Interruptions*) If he challenges your ruling, this is totally unacceptable. *...(Interruptions)*

MADAM SPEAKER: Let us proceed. It is something very important. It concerns the farmers. Hon. Minister, please proceed.

...(*Interruptions*)

SHRI SRIKANT JENA : The availability of fertilizers in the country in the current year is comfortable. During Kharif 2009, sufficient quantities of fertilizers were made available by the Department in various parts of the country. There were no significant complaints on supply front during Kharif 2009.

The requirement of fertilizers is assessed by the Department of Agriculture and Cooperation (DAC) at the start of the each agriculture season in consultation with the State Governments. This year, DAC has assessed a requirement of fertilizers for Rabi 2009-10 as follows:

UREA - 145.53 LMT

DAP - 57.76 LMT

MOP - 22.24 LMT

COMPLEX FERTILIZERS - 40.21 LMT

The DoF finalized the production and imports of fertilizers with fertilizer companies for making fertilizers available during Rabi 09-10 as per requirement well in advance. DoF has also advised all the State Governments to tie up the supplies of decontrolled fertilizers like DAP, MOP and NPK with the importers/manufacturers well in advance for Rabi 09-10 through their State level Marketing agencies like State MARKFED etc. to avoid any shortage. Many States like Punjab, Haryana, Rajasthan, Andhra Pradesh, Tamil Nadu, Karnataka, Maharashtra, Chhattisgarh etc. have taken advance action to tie up supplies of these fertilizers through their State level marketing agencies. The availability of fertilizers is comfortable in these States. ...(*Interruptions*) The States like Bihar, Assam, Jharkhand etc. have not nominated any State level agency to deal in fertilizers despite repeated requests made by DoF.

The requirement of Urea, DAP, MOP and Complex fertilizers for the month of October 09 is assessed as 23.33 LMT, 21.25 LMT, 4.92 LMT and 9.45 LMT respectively. Against this requirement, the availability of urea, DAP, MOP and Complex Fertilizers during October 09 has been 27.03 LMT, 25.69 LMT (this includes 14.45 LMT of DAP pre-positioned in Kharif against the requirement of Rabi 2009-10), 5.31 LMT and 10.44 LMT respectively. As can be seen, the availability of all fertilizers has been very comfortable

during the month of October 2009.

In the month of November 09, against the requirement of Urea, MOP, DAP and Complex Fertilizers of 29.70 LMT, 15.80 LMT, 4.62 LMT and 9.27 LMT, the availability as on 23-11-2009 is 24.85 LMT, 11.7 LMT, 5.16 LMT and 7.80 LMT respectively.

During November 09, no State except Madhya Pradesh and Rajasthan has indicated any shortage of urea. The State Governments of Madhya Pradesh and Rajasthan wanted priority movement of urea to certain Districts immediately and dispatches of the entire allocated quantities by the companies as per the supply plan by November end. The Department of Fertilizers has already advised all the supplying companies to move urea on priority to these two States and ensure compliance of supply plan by month end. The availability of MOP and Complex Fertilizers is comfortable during November 2009. As regards DAP, the States of Uttar Pradesh, Madhya Pradesh and Bihar have reported shortages. The Department of Fertilizers is in touch on regular basis with the State Agriculture Secretaries of these States and is making all efforts to dispatch rakes to the desired destinations on priority basis to ensure that there is no shortage of DAP in these States.

There is no perceptible shortage of Seeds in the country during Kharif 09 and Rabi 09-10.

Prior to each sowing season, i.e. Kharif and Rabi, Department of Agriculture & Cooperation organizes Zonal Seeds Review Meeting (ZSRM) with all State Departments of Agriculture, State Seeds Corporation, National Seeds Corporation, State Farms Corporation of India, Indian Council of Agricultural Research and representatives of private sector seed companies (National Seeds Association of India) to assess the crop-wise requirement and availability of certified/quality seeds in States and to facilitate advance tie-up arrangements for meeting shortages, if any.

ZSRM for Rabi 2009-10 was organized in August/September, 2009 to assess requirement and availability of certified/quality seeds for the country. The outcome of ZSRM reveals that at National level there is no overall shortage of certified/quality seeds for Rabi 2009-10. At all India level 153.21 lakh quintals of certified/quality seed is available as against the requirement of 138.15 lakh quintals indicated by the States. Adequate seed is available at start of Rabi 2009-10 with surplus of 15.06 lakh quintals. However, at National level minor shortages have been indicated in case of Lentil (2519 quintals) and Linseeds (2241 quintals). This shortage will be met from farm saved seeds or seeds procured locally or States will shift to alternative crops. Regional shortages pointed out by specific States were tied-up with seed producing agencies.

MADAM SPEAKER: Now, Shri Basu Deb Acharia, please make your submission.

...(*Interruptions*)

MADAM SPEAKER: Please sit down.

...(*Interruptions*)

MADAM SPEAKER: Nothing will go on record except what Shri Basu Deb Acharia says.

*(Interruptions) â€¦**

SHRI BASU DEB ACHARIA : The Statement made by the hon. Minister has shown that the situation is quite comfortable in regard to fertilizer, urea, DAP, MOP and complex fertilizer as well as in regard to the availability of certified seeds. But the ground reality is quite contrary to what the Minister of State in the Ministry of Chemicals and Fertilizers has stated in his Statement.

Madam, I have the State-wise figures in respect of the availability of urea for the last one year. In Chhattisgarh, there is a wide variation between the requirement and the availability of urea. In the case of Haryana also, there is a wide variation between the requirement and the availability of urea; there is a shortfall. In J&K also, where the requirement is not so much, there is a huge shortfall. Then, I come to Jharkhand, Karnataka, Madhya Pradesh, Uttar Pradesh and West Bengal. These are the major States. I have mentioned about Bihar.

In this Statement, the Minister has stated that the availability is more than the requirement. Fertilizer is not reaching the farmers. Fertilizer is there but it is being sold at a double the price. The farmers have to pay much more for one bag of fertilizer. That is the ground reality in a number of States.

When DAP is required during potato-sowing season, it is not made available to the farmers. DAP is not used when it is required. Madam, when DAP is available more than the requirement and it is not made available to the farmers, then how will the farmers be benefited?

The per head consumption of fertilizers or the per acre consumption of

* Not recorded.

fertilizers in our country is much less than the consumption in other developed countries. Although there has been an increase in the production of urea, DAP and other fertilisers during the last 62 years from 0.3 metric tonnes to 53 million tonnes, still we are to import urea.

Last year, the total production of urea in our country was 108.70 lakh tonnes and the production of phosphate was 34.64 lakh tonnes whereas during the same period we imported 56.66 lakh tonnes of urea, 66.31 lakh tonnes of DAP and 43.66 lakh tonnes of MOP by spending thousands and thousands crores of rupees.

Madam, the Durgapur unit is closed in the year 2002. How can the farmers of West Bengal get fertilizers? Hundred per cent fertilizers, which are being used in West Bengal is imported...(*Interruptions*)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): What about Haldia?

SHRI BASU DEB ACHARIA : Haldia Fertilizer unit was not commissioned at all...(*Interruptions*) Hindustan Fertilizer Corporation was not a State Public Sector Undertaking...(*Interruptions*)

MADAM SPEAKER: Mr. Basu Deb Acharia, please address the Chair.

SHRI BASU DEB ACHARIA : Madam, during the National Democratic Alliance regime, seven urea manufacturing units starting from the Gorakhpur unit were closed. At that time, Trinamool Congress was the ally of the NDA...(*Interruptions*) Gorakhpur unit, which was one of the units of the Fertilizer Corporation of India was closed in 1998. Then, only urea manufacturing unit of Bihar, which is the Barauni unit, was closed in 2002. Dr. Raghuvansh Prasad Singh is sitting here. He knows it. Myself and Dr. Raghuvansh Prasad Singh went to the then Prime Minister Shri Atal Bihari Vajpayeeji to plead before him that at least one urea manufacturing unit should be there in the State of Bihar.

Similarly, the Durgapur unit of the Hindustan Fertilizer Corporation was closed in 2002. Then, the Haldia unit; Talchar unit of Orissa, which was one of the coal based fertilizer units of the Fertilizer Corporation of India, and the Ramagundam unit, which was also a coal based fertilizer unit of the Fertilizer Corporation of India in Andhra Pradesh were closed. So, in all, seven units of the Fertilizer Corporation of India and the Hindustan Fertilizer Corporation were closed.

What we were told at that point of time was that there was no gap in demand and supply. At that point of time, we produced what we required and because of that seven units were closed. What is the situation today? We have to import 56.63 lakh tonnes of Urea, 66.31 lakh tonnes of DAP and 43.66 lakh tonnes of MOP.

The first United Progressive Alliance, not the second one, decided to reopen these fertilizer units in principle in 2007 but no action has yet been taken. As there is a huge shortage and because of delayed monsoon, the farmers could not cultivate more than 10 lakh hectares of our cultivable land. There is no sowing in almost 10 lakh hectares of cultivable land. In Kharif, the Minister has admitted while replying to a question that there will be less production of Kharif crop.

Last year, the total food production was 232 million tonnes. This year, it will be almost 200 million tonnes which is 32 million tonnes less than what our Agriculture Department is expecting. Their assessment is like that. So, there is a need to compensate the loss of Kharif season. There is a need for increasing the production of Rabi crop. I would like to know from the Minister what steps he is going to take in order to bridge the gap, in order to compensate in Rabi season and to provide for the DAP which is required now. The farmers of West Bengal are asking for DAP. Now, one rack will come from Kandla Port of Gujarat because 100 per cent is imported as we have closed down all the seven fertilizer units and also one unit in the private sector, that is, Duncan of Kanpur.

MADAM SPEAKER: Please frame your question.

SHRI BASU DEB ACHARIA : This unit has been closed for the last five years.

श्री जगदम्बिका पाल (डुमरियागंज): अध्यक्ष महोदया, मेरा प्वाइंट ऑफ आर्डर है।

अध्यक्ष महोदया : आपका प्वाइंट ऑफ आर्डर कौन से नियम के तहत है?

श्री जगदम्बिका पाल : मैं नियम 197 के अंतर्गत प्वाइंट ऑफ आर्डर उठाना चाहता हूं।

श्री बसुदेव आचार्य : अध्यक्ष महोदया, इनका क्या प्वाइंट ऑफ आर्डर होगा। Under what rule?

SHRI JAGDAMBIKA PAL : "A member may, with the previous permission of the Speaker, call the attention of a Minister to any matter of urgent public importance and the Minister may make a brief statement or ask for time to make a statement at a later hour or date:

Provided that no member shall give more than two such notices for any one sitting."

जो आपने उसकी परमीशन दे दी।

"There shall be no debate on such statement at the time it is made but each member in whose name the item stands in the list of business may, with the permission of the Speaker, ask a clarificatory question and the Minister shall reply at the end to all such questions."

श्री बसुदेव आचार्य : आप नए मैम्बर हैं।...(व्यवधान)

श्री जगदम्बिका पाल : मैं आपके माध्यम से जानना चाहता हूं कि प्रश्न पूछना है या डिबेट है?...(व्यवधान)

अध्यक्ष महोदया : बसुदेव आचार्य जी, आप बैठ जाइए।

â€¦(व्यवधान)

श्री जगदम्बिका पाल : मैंने आपकी अनुमति से व्यवस्था का प्रश्न उठाया है।...(व्यवधान)

अब आप इसमें कृपया व्यवस्था दीजिए अन्यथा हमें भी खाद में रूचि है। हमने ज़ीरो आवर में बोलने के लिए नोटिस दिया था, लेकिन हमें बोलने का मौका नहीं मिला।...(व्यवधान)

अध्यक्ष महोदया : वे बोल रहे हैं तो आप बैठ जाइए।

â€¦(व्यवधान)

श्री जगदम्बिका पाल : अगर आप इस पर डिबेट करने का मौका दे रही हैं, तो मैं चाहता हूं कि मुझे भी अनुमति दे दीजिए, क्योंकि मैंने भी कल ज़ीरो आवर में बोलने के लिए नोटिस दिया था लेकिन मुझे बोलने का अवसर नहीं मिला। कल हाउस को इस सवाल पर एडजर्न करा दिया गया। क्या इस पर डिबेट हो सकती है या केवल सवाल क्लेरीफाई करने के लिए क्लेरीफिकेटरी क्वश्चैन पूछा जा सकता है? इस पर मैं आपकी व्यवस्था चाहता हूं। ...(व्यवधान)

अध्यक्ष महोदया : ऐसा है कि जो प्रथम वक्ता होता है, उसे लगभग दस मिनट का समय दिया जाता है। इस समय में वह अपना प्रश्न पूछेंगे। बसुदेव जी, अब आपका समय समाप्त हो रहा है।

â€¦(व्यवधान)

श्री जगदम्बिका पाल : आप हमें भी इस विषय पर बोलने के लिए परमीशन क्यों नहीं दे देतीं? ...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये।

â€¦(व्यवधान)

SHRI BASU DEB ACHARIA : I am asking the question....(*Interruptions*)

MADAM SPEAKER: Please sit down. There is no debate taking place. इस विषय पर कोई डिबेट नहीं हो रही है। यह कालिंग अटैंशन है और जिस तरह से होना चाहिए, वैसे ही हो रहा है। बसुदेव जी, अब आप अपनी बात समाप्त कीजिए। Do not prolong, ask your question.

â€¦(व्यवधान)

SHRI BASU DEB ACHARIA : The Hon. Minister has stated that fertilizer is available. But the availability of fertilizer will not solve the problem of farmers unless farmers get the fertilizer at subsidized rates. Farmers are not getting it.

He has mentioned about only three States. I can mention about more than three States. There are major States like Madhya Pradesh, Uttar Pradesh, Bihar and West Bengal where every year the consumption of fertilizer is increasing.

MADAM SPEAKER: Basu Deb Achariaji, please conclude.

SHRI BASU DEB ACHARIA : I would like to know what measures the Minister of State for Fertilizer will take immediately. It has to be taken immediately. It cannot be delayed. Farmers cannot wait for one month to get DAP. They need DAP immediately. But it is not made available to the farmer. I do not know where it is made available. What the Minister has stated is â€¦

MADAM SPEAKER: Please conclude.

SHRI BASU DEB ACHARIA : In order to reduce the import of Urea, DAP and MOP, what has been decided by the UPA Government in its earlier incarnation was that all the closed fertilizer units starting from Gorakpur to Ramagundam, seven units, will be revived. I would like to know whether Government will take steps to revive and restart production in those units, so that the import of DAP, Urea and MOP can be reduced substantially. I have also mentioned about Barauni in Bihar.

Then we revert to the availability of seeds. He has mentioned about the certified seeds. What about foundation seeds?

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, आप उन्हें बोलने दीजिए। यह तो कोई बात नहीं हुई कि उन्होंने कह दिया, तो आपने उनको बैठने के लिए कह दिया। आप उन्हें शार्ट में बोलने के लिए कह दीजिए। ...(व्यवधान)

MADAM SPEAKER: You have touched all the points. Basu Deb Achariaji, please address the Chair. Now please conclude.

SHRI BASU DEB ACHARIA: There is a shortage of foundation seeds everywhere. 25 per cent production depends on quality seeds, certified seeds, foundation seeds. But seeds are not being made available. In order to increase Rabi production, whether they will supply all types of seeds, both certified as well as foundation seeds, so that farmers can get the seeds and the production can be increased ...(*Interruptions*)

अध्यक्ष महोदया : बसुदेव जी, अब आप अपनी बात समाप्त कीजिए। आपने प्रश्न पूछ लिये, इसलिए अब आप बैठ जाइये।

â€¦(व्यवधान)

अध्यक्ष महोदया : बसुदेव जी, कृपया आप अपना स्थान ग्रहण कीजिए। भर्तृहरि महताब जी, अब आप बोलिये।

â€¦(व्यवधान)

अध्यक्ष महोदया : आचार्य जी, अब आप जो भी बोल रहे हैं, वह रिकार्ड में नहीं जायेगा। आप बैठ जाइये। Thank you so much.

...(व्यवधान) ... *

SHRI B. MAHTAB (CUTTACK): Madam Speaker, thank you very much for allowing me to participate and put certain questions regarding this Calling Attention relating to the situation arising out of shortage of fertilizers and seeds in the country and steps the Government intends to take in this regard. I would put my question on a different perspective relating to the same Calling Attention. The intention of India's fertilizer subsidy scheme is basically two-fold; firstly to ensure

* Not recorded.

availability of fertilizers at an affordable price to the farmers, and secondly to promote balanced fertilizer application, farm productivity and food security.

We are aware of the fact and that is why we have moved this Calling Attention Motion. I want to know whether subsidy outflow on account of phosphorous and potassium fertiliser for the year 2008-2009 went up to Rs. 57,618 crore from Rs. 15,290 crore in 2007-2008. I want to know whether this is 265 per cent increase in subsidy without enabling any substantial increase in food grains production which has been static in the range of 220 million tonnes for the past three years. I want to know whether being a major importer of fertiliser and intermediates we are not in a position to dictate terms in fixing global prices.

What steps the Government is taking for fixing the import price for fertilisers? I want to know whether the Government is going to fix the subsidy outflow and not leave it to the markets to decide? Is it true?

MADAM SPEAKER : Shri Mahtab, you also know; you have to ask one clarificatory question. Please concentrate on that.

SHRI B. MAHTAB : Yes, Madam. I will ask on shortage of fertilizers.

I want to know whether the Board for Construction of Public Sector Enterprises has proposed to the Government a revival of five-six fertiliser units with an investment of more than Rs. 50,000 crore. Is it true that the proposed revival of the units will be done by the Government funding mainly from revenue raised from ongoing disinvestment drive and what about Talcher Fertiliser Plant? Is it true

that the Government has been increasing fertiliser subsidy for farmers thus inflating the import bill?

I want to know whether 88 per cent of the increase in subsidy has been due to sharp increase in international prices. Is it only 12 per cent increase in the past five years attributed to the increase in consumption of fertilisers? I would like to know about the reform agenda that the fertiliser department is working upon – are you going to shift from the cost plus subsidy system to a nutrient-based subsidy system?

As on today the use of balanced fertilisers had been stifled as only select products were subsidised and other fertilisers received no subsidy? Are you going to free MRPs from Government control? In this year's Budget speech the Finance Minister had signalled to move towards direct transfer of subsidy to farmers. What steps are being taken in this regard? Thank you.

श्री शैलेन्द्र कुमार (कौशाम्बी): अध्यक्ष महोदया, आपने मुझे देश में उर्वरक एवं बीज की कमी पर ध्यानाकर्षण प्रस्ताव पर बोलने का अवसर दिया, इसके लिए मैं आपका आभारी हूं।

अभी इसके बारे में श्री बसुदेव आचार्य और महताब जी ने अपने विचार रखे हैं, कल शून्यकाल में भी यह प्रश्न उठा था और सदन को स्थगित करना पड़ा। केन्द्र सरकार राज्यों को बराबर दोषी करार देती है कि राज्यों की बिक्री और वितरण प्रणाली में दोष होने के कारण वहां पर वितरण प्रभावित होता है, जबकि भारत सरकार के पास राज्यों की कृषि जोत के आंकड़े उपलब्ध हैं, प्रति एकड़ किसान कितनी खाद का उपयोग करता है, यह बड़े विस्तार से मालूम है। मैं कहना चाहूंगा कि ब्लॉक स्तर पर खाद की आपूर्ति सुनिश्चित करने के लिए सामान की ढुलाई के लिए, भाड़े के लिए केन्द्र सरकार सब्सिडी दे, तभी जाकर खाद ब्लॉक लेवल पर उपलब्ध हो पाएगी।

जहां तक बीज की बात है, नेशनल सीड्स कारपोरेशन और उत्तर प्रदेश बीज निगम में भी बीज की कमी है। बीज आप बराबर भेज रहे हैं, लेकिन वहां पर निर्धारित भाव पर न देकर औने-पौने दाम पर बीज निजी दुकानों से मिलता है। लेकिन किसानों से वहां ज्यादा दाम लिया जाता है। मेरे क्षेत्र में जब बीज उपलब्ध कराया गया, तो 440 रुपए के सापेक्ष में किसानों से 550 रुपए वसूल किए गए। जब हमने इस पर ऑब्जेक्शन किया तो 100-100 रुपए वापस किए गए। आपने वेबसाइट पर निगरानी समिति द्वारा उपलब्ध कराने की बात कही है, वह एक अच्छी बात है। आपने सिंगल सुपर फास्फेट की निगरानी समिति द्वारा उपलब्धता के बारे में खुली छूट दी है कि उसकी खुली बिक्री होगी। यह बात सही है कि इससे किसानों लाभ मिलेगा। पूरे देश के अंदर जो गैस आधारित फर्टिलाइजर है, वह आपने 2.1 करोड़ मीट्रिक टन आंका है, यह अच्छी बात है। लेकिन पूरे देश के अंदर 60 प्रतिशत प्राकृतिक गैस पर आधारित उर्वरक का उत्पादन होता है। यहां पर तमाम राज्यों के बारे में कहा गया है, लेकिन मैं अपने प्रदेश उत्तर प्रदेश के बारे में आपका ध्यान आकर्षित करना चाहूंगा। वहां पर दो लाख मीट्रिक टन की आवश्यकता थी। आपने 3,82,000 टन खाद उपलब्ध कराई, फिर भी वहां पर किल्लत है। किसान जाता है तो उसे लाठियां मिलती हैं और वाजिब दाम पर खाद नहीं मिल पाती है, खासकर डीएपी की। जैसा आपने अपने उत्तर में भी कहा है कि डीएपी की उपलब्धता उत्तर प्रदेश में नहीं है इसलिए हम इसे विशेष तौर पर देखेंगे। आपने पहले ही अपने जवाब में कह दिया कि पूरे देश के अंदर स्थिति संतोषजनक है। मैं कहना चाहता हूं कि यह भ्रामक है। मैं चाहूंगा कि किसानों को खाद पर सीधे सब्सिडी देनी चाहिए, तब किसान उत्पादन कर पाएगा। बिहार, झारखंड, असम में उर्वरक के सरकारी वितरण एजेंसीज नहीं हैं, इससे वहां खामियां हैं। लेकिन उत्तर प्रदेश में सहकारी संस्थाओं के माध्यम से आप खाद दे रहे हैं। देखने में यह आया है कि ज्यादातर सहकारी संस्थाएं दिवालिया हैं, वहां की व्यवस्था सुदृढ़ नहीं है। किसान निजी दुकानों से खाद लाता है, तो उसकी गुणवत्ता की गारंटी नहीं रहती। आपकी उर्वरक की जो बीमार इकाइयां हैं, मैं चाहूंगा कि उन्हें पुनर्जीवित करने के लिए आप 50,000 करोड़ रुपए की सहायता राशि प्रदान करें, जिससे वे चालू हो सकें और लोगों को खाद मिल सके। राज्यों में गलत आकलन और लचर व्यवस्था की बात आपने कही है, इसे विस्तार से देखना पड़ेगा। आने वाले समय में रबी की फसल पर गेहूं, दलहन आदि पर इसका सीधा असर पड़ेगा, अगर किसानों को सही वक्त पर खाद मुहैया नहीं कराई गई।

अध्यक्ष महोदया: अब आप अपनी बात समाप्त करें। आप जो स्पष्टीकरण चाहते हैं, उसके बारे में प्रश्न पूछ कर अपनी बात समाप्त करें।

श्री शैलेन्द्र कुमार : उत्तर प्रदेश सरकार ने केन्द्र से 48 लाख मीट्रिक टन की मांग की थी, आपने 30 लाख मीट्रिक टन यूरिया, 12 लाख मीट्रिक टन डीएपी और 4.5 लाख मीट्रिक टन एनपीके की खाद की व्यवस्था कराई है। लेकिन इसके बावजूद भी आपको देखना पड़ेगा, राज्यों की निगरानी करनी पड़ेगी कि राज्य की मांग के सापेक्ष में आप आपूर्ति कर रहे हैं या नहीं, तब जाकर हम कुछ कर पाएंगे। जहां तक डीएपी की किल्लत की बात आपने कही है, इस समय रबी की बुवाई चरम सीमा पर है और किसान खाद के लिए दर-दर भटक रहा है। इसके बावजूद खाद की कालाबाजारी हो रही है। इस बारे में कल भी कई माननीय सदस्यों ने कहा था। मध्य प्रदेश की सीमा पार खाद भेजी जा रही है। उत्तर प्रदेश से चाहे नेपाल हो या बांग्लादेश वहां पर खाद जा रही है और इसकी खूब कालाबाजारी तथा चोरबाजारी हो रही है। इससे देश में एग्रीकल्चरल क्राइसेज़ आएगी, तब आप विवश होकर चावल आयात करेंगे, जैसे अभी गेहूं बाहर से मंगा रहे हैं। इससे राजस्व पर बोझ बढ़ेगा।

अध्यक्ष महोदया: आप प्रश्न पूछकर अपनी बात समाप्त करें।

श्री शैलेन्द्र कुमार : ये जो तमाम प्रश्न किए गए हैं, मैं चाहूंगा मंत्री जी इनका सकारात्मक जवाब देंगे। पूरे देश में इस समय उर्वरक और डीएपी की जो कमी है, वह दूर करने की बात कहेंगे। जिन राज्यों का आपने उल्लेख किया है, उनकी पुनः रिपोर्ट मंगाएं और वहां खाद मुहैया कराएं। खाद की वितरण प्रणाली की व्यवस्था सुदृढ़ नहीं है, तो आप सरकारी माध्यम से पुनः सहकारी विक्रय केन्द्र खोलकर इन खादों का वितरण कराएं, तब जाकर किसान को समय पर खाद मिलेगी और किसान खुशहाल होगा। रबी की फसल की जो चुनौती हमारे सामने है, वह भी पूरी हो सकेगी। इन्हीं बातों के साथ मैं अपनी बात समाप्त करता हूं। आपने मुझे बोलने का समय दिया, उसके लिए आपको बहुत-बहुत धन्यवाद।

श्री लालजी टण्डन (लखनऊ): महोदया, आज उत्तर प्रदेश और दूसरे राज्यों में खाद की कमी के कारण, सूखे के कारण या अतिवृष्टि के कारण खरीफ की फसल प्रभावित हुई है। एक उम्मीद थी कि रबी की फसल अच्छी होने पर बाजार पर कुछ नियंत्रण किया जा सकेगा। लेकिन हालत यह है कि कहीं भी खाद उपलब्ध नहीं है और जो है वह ब्लैक में बिक रही है। सरकारी आंकड़ों पर भी अगर आप ध्यान दें तो 37 लाख टन डीएपी की जरूरत है लेकिन हमारे पास 19.51 लाख टन खाद थी। गेहूं की बुवाई के पहले डीएपी की जरूरत होती है। कितनी ही जगह बुवाई हो गयी है और डीएपी उपलब्ध नहीं हुई है। अक्टूबर से नवम्बर के बीच में इसकी जरूरत सबसे ज्यादा होती है और इसी समय बाजार से यह गायब है।

अभी मेरे पूर्व-वक्ता कह रहे थे कि जो कमी है वह तो है ही लेकिन जो उपलब्ध है उसकी भी स्मग्लिंग दूसरे राज्यों में हो रही है और उसे न केन्द्र सरकार और न ही राज्य सरकारें रोक पा रही हैं। आखिर किसान क्या करे, उसकी उत्पादन क्षमता घटती जा रही है। यहां पर माननीय कृषि मंत्री जी मौजूद नहीं है, कल उन्होंने स्वीकार किया था कि खाद की कमी को जल्दी से जल्दी पूरा करेंगे। लेकिन आज ध्यानाकर्षण के माध्यम से उन्हें यह बताना है कि उस कमी को कैसे वे पूरा करेंगे, तो वह यहां नहीं हैं। यूरिया अगर चार दिन बाद भी मिले तो उसकी आवश्यकता की पूर्ति हो सकती है लेकिन डीएपी बुवाई के पहले नहीं मिली तो हमारा जो उत्पादन का लक्ष्य है वह घट जाएगा और उसके कारण महंगाई और बढ़ जाएगी। जो लक्ष्य सरकार निर्धारित करती है वह इन सब चीजों से जुड़े हुए होते हैं।

हम तरह-तरह के नये उद्योग लगाने की तरफ ध्यान दे रहे हैं लेकिन जो फूड-ग्रेन्स हमारी बेसिक नीड है उसके लिए जो आवश्यक उद्योग हैं उन्हें लगाने के लिए भी क्या कोई व्यवस्था है? हमारी प्राथमिकता में वे आते हैं या नहीं आते हैं? माननीय मंत्री जी को बताना होगा कि आखिर क्या योजना है जिससे इस खाद की कमी को दूर किया जा सकेगा। हम कब तक आयात पर निर्भर करेंगे, हमारा किसान ब्लैक-मार्किटिंग से कब तक जूझता रहेगा? जो अब थोड़े से दिन बचे हैं, इसमें हम किसानों को डीएपी उपलब्ध करा दें ताकि बुवाई हो सके। यही हालत बीजों की है। ...(व्यवधान)

श्री जे.एम.आरुन रशीद (थेनी): कांग्रेस किसानों को लिए बहुत कुछ कर रही है।...(व्यवधान)

श्री दारा सिंह चौहान (घोसी): कांग्रेस का किसानों से कोई मतलब नहीं है। कृषि मंत्री जी यहां मौजूद होते तो चिंता होती।...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। किसानों से जुड़ा हुआ मामला है, इसमें विघ्न मत डालिये।

श्री लालजी टण्डन : क्या माननीय सदस्य उन आंकड़ों को गलत साबित करना चाहते हैं जो सरकार की तरफ से पेश किये गये हैं। आज जितनी आवश्यकता है उतनी खाद उपलब्ध नहीं है। क्या माननीय सदस्य इसे गलत कहना चाहते हैं। आज जगह-जगह बीजों का अभाव है, बीज नहीं मिल रहा है। अगर बीज मिल भी रहे हैं, तो ब्लैक में मिल रहे हैं। उनकी क्वालिटी ठीक नहीं है। रबी की फसल पर इसका भयंकर दुप्रभाव पड़ने वाला है। अगर हम सावधान नहीं हुए, तो लोग भूख से मरेंगे। जब हमारे देश में अनाज का उत्पादन नहीं होगा, जब हम विदेश से अनाज का आयात करेंगे, तब हमारी बढ़ती हुई अर्थव्यवस्था मज़ाक बन कर रह जाएगी। मैं आपसे निवेदन करना चाहता हूं कि आप सरकार को निर्देश दें कि तत्काल जिस तरह से भी हो सके, खाद को उपलब्ध कराए।

अध्यक्ष महोदया : अब माननीय मंत्री जी उत्तर देंगे।

â€¦(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली): महोदया, सारे देश में हाहाकार मचा हुआ है।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप कृपया बैठ जाएं, तभी हम कुछ कहेंगे।

â€¦(व्यवधान)

SHRI J.M. AARON RASHID : About Rs.30,000 crore subsidies has been given to the State Governments...(*Interruptions*)

अध्यक्ष महोदया : आप शांत रहिए।

â€¦(व्यवधान)

MADAM SPEAKER: Nothing will go on record except what Shri Lalji Tandon has said.

*(Interruptions) â€¦**

श्री गणेश सिंह (सतना): महोदया, कृपया मुझे एक मिनट बोलने का मौका दीजिए।...(व्यवधान)

अध्यक्ष महोदया : हम ऐसे कैसे आपको बोलने का मौका दे सकते हैं। आपको भी मालूम है कि ध्यानाकर्षण प्रस्ताव में डिबेट नहीं होती है। 193 के अंतर्गत डिबेट होती है या डिबेट करने के और भी जरिए हैं। अगर आप नोटिस देंगे, तो हम डिबेट करा लेंगे और सभी सदस्य उसमें हिस्सा ले सकते हैं, लेकिन ध्यानाकर्षण में नियमानुसार डिबेट नहीं हो सकती है। आप आज इसे होने दीजिए। मुझे मालूम है कि आप सभी

लोग इस

---

* Not recorded.

विषय पर चिंतित हैं और आप अपने सुझाव सदन में रखना चाहते हैं। आप नोटिस दीजिए, हम इस पर बहस करवा लेंगे, लेकिन इस समय ध्यानाकर्षण प्रस्ताव पर डिबेट करवाना संभव नहीं है।

â€¦(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : महोदया, लेकिन एक-एक सवाल पूछने की इजाजत तो है।...(व्यवधान)

MADAM SPEAKER: Please sit down. आप मंत्री जी का उत्तर सुनिए।

â€¦(व्यवधान)

SHRI SRIKANT JENA: Thank you Madam Speaker. I am thankful to Shri Basu Deb Achariaji and other Members those who have raised this important issue today. ...(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह (वैशाली): मंत्री जी सभी सदस्यों की बात सुनेंगे, तभी तो उत्तर देंगे।

â€¦(व्यवधान)

अध्यक्ष महोदया : मैं आपकी बात समझ रही हूं। आप मंत्री जी को उत्तर देने दीजिए।

...(व्यवधान)

श्री श्रीकांत जेना: फर्टिलाइजर को लेकर यह एक बहुत ही महत्वपूर्ण मुद्दा है।...(व्यवधान)

श्री गणेश सिंह : मैं मध्य प्रदेश के मामले में भी जवाब चाहता हूं।...(व्यवधान)

श्री श्रीकांत जेना : मध्य प्रदेश का जवाब भी मैं दे दूंगा। मैं उत्तर प्रदेश, मध्य प्रदेश ...(व्यवधान)

आप मुझे थोड़ा समय तो दीजिए। Please let me respond to the debate. I will give answers to all your questions. ऐसे नहीं होता है।...(व्यवधान)

अध्यक्ष महोदया : मंत्री महोदय जी, आप बोलिए।

...(व्यवधान)

अध्यक्ष महोदया : आप उनको बोलने का मौका तो दीजिए।

...(व्यवधान)

श्री श्रीकांत जेना : आप थोड़ा सुन लीजिए। आप बैठिए न।...(व्यवधान) आप अगर नहीं सुनेंगे तो मैं क्या करूं?...(व्यवधान)

अध्यक्ष महोदया : कृपया मंत्री महोदय की बात तो आप सुन लीजिए। आप बैठ जाइए।

...(व्यवधान)

MADAM SPEAKER: Only what the Minister will say will go on record.

*(Interruptions) â€¦**

अध्यक्ष महोदया : कृपया आप सब बैठ जाइए। उनकी बात तो सुन लीजिए। ध्यानाकर्षण प्रस्ताव में जो नियम है, उसी के अनुसार है। आप कृपा करके मंत्री महोदय जो कहना चाह रहे हैं, उनकी बात तो आप सुन लीजिए।

...(व्यवधान)

अध्यक्ष महोदया : आप उनकी बात को सुने बिना किस चीज पर एतराज कर रहे हैं? जब वह कुछ कहेंगे तब आप पूछिएगा कि ये-ये बातें नहीं कही। पहले आप उनकी बातें सुन लीजिए।

...(व्यवधान)

श्री श्रीकांत जेना : आप बैठ जाइए। आप मेरी बात तो पहले सुन लीजिए।

अध्यक्ष महोदया : संजय निरुपम जी, आप बैठ जाइए।

...(व्यवधान)

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदया, देश में किसानों की दशा बहुत दयनीय है। किसान बहुत परेशान हैं।...(व्यवधान)

SHRI SRIKANT JENA: I will answer all the points raised in the House. आप सुनिए न। आप मंत्री हो चुके हैं, आप क्यों इतनी जोर से बोल रहे हैं।...(व्यवधान)

अध्यक्ष महोदया : आप कृपया बैठिए। उनकी बात सुन लीजिए। रघुवंश प्रसाद जी, आप पहले उनकी बात सुन लीजिए। उनका वक्तव्य सुन लीजिए। फिर आपको कोई एतराज हो, कोई आपका स्पष्टीकरण हो, तब आप बात करिएगा। आप बैठ जाइए।

...(व्यवधान)

अध्यक्ष महोदया : देखिए, जितने उनके प्रश्न हैं, उनकी शंकाएं हैं, उन सबका आप समाधान करिए।

...(व्यवधान)

श्री श्रीकांत जेना : मैडम, मैं जरूर जवाब दूंगा। I am prepared to give you all the answers.

...(*Interruptions*)

---

* Not recorded.

अध्यक्ष महोदया : आपको उन्हें सुनना है कि नहीं सुनना है? यह मुझे बता दीजिए। इस महत्वपूर्ण विषय पर आपको मंत्री महोदय की बात सुननी है या नहीं सुननी है, यह मुझे बता दीजिए। अगर नहीं सुनना है तो वह भी मुझे स्पष्ट बता दीजिए। आपको सुनना है या नहीं सुनना है?

...(व्यवधान)

13.00 hrs.

अध्यक्ष महोदया : आपको मंत्री जी की बात सुननी है या नहीं? यह स्पष्ट बताइए।

â€¦(व्यवधान)

अध्यक्ष महोदया : अगर बात सुननी है तो बैठ जाइए। इतने महत्वपूर्ण विषय के संबंध में उत्तर सुनना है या नहीं सुनना है?

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। आप मंत्री जी को बोलने दीजिए।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप अपना स्थान ग्रहण कीजिए तभी तो मंत्री जी बोलेंगे।

â€¦(व्यवधान)

अध्यक्ष महोदया : रघुवंश प्रसाद जी, मैं समझ रही हूं कि आपको बहुत तकलीफ है लेकिन आप मंत्री जी का वक्तव्य सुन लीजिए। आप कृपा करके बैठ जाइए।

â€¦(व्यवधान)

अध्यक्ष महोदया : हम समझ रहे हैं कि आप सबको किसानों के बारे में कितनी तकलीफ है।

â€¦(व्यवधान)

अध्यक्ष महोदया : मैं जान गई हूं आपके अंदर जो तकलीफ है उसके कारण ऐसा हो रहा है लेकिन आप मंत्री जी की बात भी सुन लीजिए।

â€¦(व्यवधान)

SHRI SRIKANT JENA: Thank you very much, Madam Speaker. ...(*Interruptions*) Please listen to my reply, hon. Members. I will answer to all of your concerns in every respect. Shri Basu Deb Babu has raised three major issues − firstly, availability of fertilizers in different parts of the country and in different States; secondly, there is a shortage of fertilizers, about which I have already made a statement, and I would give a detailed picture of the availability of fertilizers in different parts of the country. I am responding to you. ...(*Interruptions*) Thirdly, the closure of the units and its revival package. These are the three major issues which have been raised. ...(*Interruptions*) Let me complete first. You can supplement later. ...(*Interruptions*) Shri Shailendra ji, I am very thankful to you that as you know, most of these fertilizers − if you see the records − the requirements given to us by the State Governments through Department of Agriculture to the Ministry of Fertilizers and on the basis of that, whatever was your requirement in every State in terms of the requirement and availability, I would say that availability is more than the requirement. I will give the certificate of different State Governments, which I can place it, if you want. ...(*Interruptions*) Please listen to me. Let me complete. ...(*Interruptions*)

MADAM SPEAKER: This will not go on record. Except the Minister's statement, nothing will go on record.

*(Interruptions) â€¦ **

श्री श्रीकांत जेना: अगर आप नहीं सुनेंगे तो हम क्या करेंगे?...(व्यवधान) आप हमारी बात सुन लीजिए।...(व्यवधान) पहले मुझे अपनी बात कम्पलीट कर लेने दीजिए।...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। पहले उन्हें अपनी बात पूरी कर लेने दीजिए।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप फिर क्यों खड़े हो गए? आप बैठ जाइए।

â€¦(व्यवधान)

अध्यक्ष महोदया : मंत्री जी, आप बोलिए।

â€¦(व्यवधान)

SHRI SRIKANT JENA: Let me start from Uttar Pradesh. ...(*Interruptions*)

MADAM SPEAKER: Hon. Minister, please continue.

...(*Interruptions*)

SHRI SRIKANT JENA: The availability ofâ€¦. ...(*Interruptions*)

* Not recorded.

MADAM SPEAKER: Hon. Minister, please address the Chair and continue.

...(*Interruptions*)

SHRI SRIKANT JENA: Madam, as you know, the Fertilizer Control Order is very specific. The duty of the Government of India is to make available the subsidized fertilizers at the district points of each State as per the requirement placed in advance by the State Government through the Agriculture Ministry and on the basis of that, we make available fertilizer to the district points as per their requirement. Whether it is urea or DAP or complex fertilizers, we always give it at the district points as per the supply plan of different

State Governments. ...(*Interruptions*)

I am coming to that issue.

महोदया, मैं यू.पी. के बारे में फिगर्स बता रहा हूं। वर्ष 2009-10 में उत्तर प्रदेश में यूरिया की रिक्वायरमेंट 33 लाख मीट्रिक टन थी और हमने 30.73 लाख मीट्रिक टन यूरिया अवेलेबल कराया है।...(व्यवधान) This was certified by the Agriculture Department of the U.P. Government.

महोदया, 30.73 लाख मीट्रिक टन जा चुका है। इसमें से केवल 24.45 लाख मीट्रिक टन यूरिया सेल हुआ है। ...(व्यवधान)

MADAM SPEAKER: Please address the Chair.

â€¦(व्यवधान)

श्री श्रीकांत जेना : मेरी बात सुन लीजिए। श्री लालजी टंडन बता रहे थे कि डी.ए.पी. की रिक्वायरमेंट है। मैं बता रहा हूं कि यूरिया में प्रॉब्लम नहीं है। डी.ए.पी. की रिक्वायरमेंट अभी है। ...(व्यवधान)

MADAM SPEAKER: Only the hon. Minister's statement will go on record.

â€¦(व्यवधान)

श्री श्रीकांत जेना : अध्यक्ष महोदया, मैं यू.पी. के बारे में अभी बता रहा हूं। बिहार के बारे में बाद में बताऊंगा। ...(व्यवधान) हमने यू.पी. को 13 लाख मीट्रिक टन में से 12.29 लाख मीट्रिक टन उपलब्ध कराया है और अभी नवम्बर खत्म होने में सात दिन बाकी है। ...(व्यवधान) एक चीज तो मैं साफ बतला दूं ...(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइए। मंत्री महोदय को अपना भाषण पूरा करने दीजिए।

â€¦(व्यवधान)

अध्यक्ष महोदया : कृपया आप बैठ जाइए।

श्री दारा सिंह चौहान : अध्यक्ष महोदया, उत्तर प्रदेश में जब से हमारी सरकार आई है ...(व्यवधान)

श्री शैलेन्द्र कुमार : अध्यक्ष महोदया, यदि उत्तर प्रदेश सरकार ने काम ठीक नहीं किया है, तो ...(व्यवधान)

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) â€¦**

SHRI SRIKANT JENA: As per the Fertilizer Control Order, the State Governments are supposed to monitor and distribute fertilizer inside the State. If there is any black-marketing, under the Essential Commodities Act, they can arrest, and prosecute; we have been writing to the Chief Secretary of Uttar Pradesh also, to please take immediate action on this. But smuggling is taking place; we have written to the State Governments.

I am not politicizing this issue; I am only stating the facts before the august House so that the hon. Members can really know what is the scenario. In 2008-09, there was a good rainfall. In spite of the bad monsoon in 2009-10, we have supplied more fertilizer than what was the case in 2008-09. If the hon. Members understand, they could ask the State Governments as to where it has gone, when it was made available, and why they did not take action, why the Agriculture Ministry did not take any action. That is my point.

Last year, 2008-09, the total subsidy package was Rs.1,17,000 crore; this year, in 2009-10, the subsidy bill may even cross Rs.70,000 crore. If anybody asks this question as to why it was high last year, it is because of the international price; we are importing it and it was on a higher side. This year, the international prices of different fertilizers have gone down, but the quantity has not gone down. As per the requirement, we have supplied, and more than that also.

The only problem is that the small States like Punjab and other States like Maharashtra, through their cooperative societies, are pre-positioning their

---

* Not recorded.

fertilizer, keeping in view that in rabi, this requirement will be immediately supplied to the farmers; it is because the cooperative organizations in those States are really in operation, whereas in Uttar Pradesh, I am sorry to say this; I do not want to make any comment; but something has to be done. We have supplied, but that is not going to the farmers. That is the whole problem. Let me complete.

श्री दारा सिंह चौहान : महोदया, जितनी खाद यहां से दी गई है, वह सब बांटी गई है, लेकिन जो हमारी डिमांड है, उसे केन्द्र द्वारा पूरा नहीं किया जा रहा है। ...(व्यवधान)

अध्यक्ष महोदया : आप कृपया बैठ जाइए।

â€¦(व्यवधान)

अध्यक्ष महोदया : मंत्री महोदय के अतिरिक्त किसी भी माननीय सदस्य का भाषण रिकॉर्ड पर नहीं जाएगा।

â€¦(व्यवधान)

MADAM SPEAKER: Only the Minister's statement will go on record.

*(Interruptions) â€¦**

SHRI SRIKANT JENA: So far as West Bengal is concerned...(*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइये।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। मंत्री जी को सुनिये। वे आपको बता रहे हैं।

â€¦(व्यवधान)

MADAM SPEAKER: Please address the Chair and continue making your statement.

SHRI SRIKANT JENA: Let me now come to West Bengal. In West Bengal the requirement of Urea in 2009-10 was 7,16,000 MT....(*Interruptions*)

अध्यक्ष महोदया : आप कृपया बैठ जाइये। आप भी बैठ जाइये।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। आप बीच में बहुत बोल रहे हैं। आप बीच में मत बोलिये। यहां किसानों के हित की बात हो रही है। आप बीच में इतना मत बोलिये।

â€¦(व्यवधान)

* Not recorded.

अध्यक्ष महोदया : आप बैठ जाइये। किसानों के हित की बात हो रही है।

â€¦(व्यवधान)

SHRI SRIKANT JENA: In West Bengal the requirement of Urea fertilizer was 7,16,000 MT and the availability was 6.75 LMT. There is a surplus of fertilizer in West Bengal also. So far as DAP is concerned, its requirement was 3.07 LMT...(*Interruptions*)

अध्यक्ष महोदया : आप बैठ जाइये।

...(व्यवधान)

MADAM SPEAKER: Mr. Minister, you may continue.

SHRISRIKANT JENA: The requirement of DAP in West Bengal was 3.07 LMT and the supply position is 3.10 LMT. There is a surplus.

अध्यक्ष महोदया : आप बैठ जाइये और मंत्री महोदय को सुनिये।

â€¦(व्यवधान)

अध्यक्ष महोदया : आप बैठ जाइये। अब आप बोलिये।

â€¦(व्यवधान)

अध्यक्ष महोदया आप कंटीन्यू करें।

SHRI SRIKANT JENA: Let me place the facts with regard to West Bengal before the House. The requirement of DAP in West Bengal was 3.07 lakh MT and the supply position is 3.10 lakh MT....(*Interruptions*)

MADAM SPEAKER: You may continue with your statement.

SHRI SRIKANT JENA: Madam, the total scenario of fertilizer in the country is actually satisfactory. I would request the hon. Members if they have shortage of any fertilizer anywhere in their parliamentary constituencies...(*Interruptions*) There is absolutely no shortage of fertilizers, including DAP, in the country. A special care is taken...(*Interruptions*)

With these words I assure this august House that there will be absolutely no problem so far as the availability of fertilizer is concerned.

(Placed in Library See No.LT 840/15/09)

MADAM SPEAKER: The House stands adjourned to meet at 2.30 p.m.

13.14 hrs

The Lok Sabha then adjourned for Lunch till thirty minutes

past Fourteen of the Clock.

MR. DEPUTY-SPEAKER: The House will now take up Matters under Rule 377. Shri P. Viswanathan.

SHRI P. VISWANATHAN (KANCHEEPURAM): Mr. Deputy-Speaker Sir, I would like to raise an important matter under Rule 377....(*Interruptions*)

उपाध्यक्ष महोदय : जो आपने दिया है, उसी को पढ़िए। डिटेल मत बताइए।

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Only the approved text will go on record. Do not read other than the approved text.